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BY E-MAIL

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/5107/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria  
District & Sessions Judge,  
Dhubri.

Dated Guwahati, the 30<sup>th</sup> August, 2018.

Sub:- **Prayer for casual leave along with station leave permission.**

Ref:- Your letters No. DJ.XII-2/2018/3548/E, dtd. 27.08.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 01.09.2018 along with the permission to remain away from the headquarter with your official vehicle, at your own cost, from the evening of 30.08.2018 till the morning of 04.09.2018, has been ~~rejected~~ granted.

The Addl. District and Sessions Judge, Dhubri, will remain in-charge of your Court and Office in your absence.

Yours faithfully,

27.08.18

**JOINT REGISTRAR (VIGILANCE)**

Pda.